NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 40/BB/	1,51	Admission	Rule-6 of I&B	Jagan Pampapathy Vs Wipro Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE REPRESENTATION TO WHOM

2101

7886691331

2. ARUN SRIKUMAR Or Keystone Partners

time to file objections

Applicant

Counsel for petitioner is present. Counsel for respondent is present. He requested

List it on 17.08.2017.

MEMBER (J)

MEMBER (T)